

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM CA No. 5 of 2022	Rashtriya Ispat Nigam Limited RINL Vs. 1)M/s Tarachand Logistics Solutions Limited 2) Smt Kommu Suvarchala 3) Sri K V V Satyanarayana Murthy 4) Sri Kanumalla Suresh Kumar	V Subrahmanyam	07-04-2022	No	20-06-2023	439	Allowed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	ICO MAO A No. 3 of 2023	Bainbridge Navigation Pte Ltd Vs. 1) Rashtriya Ispat Nigam Ltd 2) Gangavaram Port Limited GPL	Sai Sanjay Suraneni	08-06-2023	No	22-06-2023	14	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

3	High Court of Andhra Pradesh	--	ICO MAO A No. 4 of 2023	Bainbridge Navigation DMCC Vs. 1) Rashtriya Ispat Nigam Ltd 2) Gangavaram Port Limited GPL	Sai Sanjay Suraneni	08-06-2023	No	22-06-2023	14	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
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Form 7						
Summary of Commercial Cases during the month						
Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	68	6	3	71